GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2235 TO BE ANSWERED ON 02.12.2019

III & IIII

2235. SHRI N.K. PREMACHANDRAN:

- Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government has conducted any enquiry regarding the death of students in IIT campus and Hostels under suspicious circumstances, if so, the details thereof;
- (b) the institution-wise details of death regarding the students in IIT and IIM during the last five years;
- (c) whether the Government is aware that the deaths were reported as suicides;
- (d) if so, whether the Government has taken any action for detailed enquiry;
- (e) whether the Government received representation from Member of Parliament requesting to conduct enquiry regarding death of Fathima Latheef in IIT Chennai Hostel;
- (f) if so, the action taken thereon; and
- (g) whether the Government proposes to establish an effective system for enquiry and action on the complaints regarding mental harassment?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) : All cases of Deaths or Suicides in IITs are reported to the Local Police for taking appropriate action as per law.
- (b) : The institute-wise details of death of students in IIT and IIM during the last five years are annexed.
- (c) & (d): All the cases of deaths or suicides in IITs are enquired into by the local Police as per law. IITs provide full support to police authorities to enquire into the matter.
- (e) & (f): Yes, Sir. Representations for conducting probe into suicide by Fathima Latheef, a student of Integrated MA first-year of IIT Madras have been received from various Members of Parliament. IIT Madras has informed that immediately after the incident was reported to the Hostel authorities, the police were informed. The police on arrival took over the custody of the Hostel room along with the materials inside and started investigations. Subsequently, the case has been transferred to the Central Crime Branch of Tamil Nadu Police. IIT Madras administration is fully cooperating with the police, who are continuing with their investigations.
- (g) : Systems are in place in IITs to enquire and take action in all complaints from students in IIT campuses, which includes Student Grievance Cell, Disciplinary Action Committee, Counselling Centres etc.

Annexure referred to in part (b) of reply to the Lok Sabha Un-Starred Question No. 2235 for 02.12.2019 asked by Shri N.K. Premachandran regarding "IIT & IIM".

Indian Institutes of Technology (IITs)

SI. No.	Name of the	Total no. of death of
	Institute	students in last five years
1	IIT Bombay	07
2	IIT Delhi	04
3	IIT Kanpur	01
4	IIT Kharagpur	05
5	IIT Madras	07
6	IIT Guwahati	14
7	IIT Roorkee	02
8	IIT BHU	01
9	IIT Hyderabad	05
10	IIT Patna	0
11	IIT Jodhpur	0
12	IIT Bhubanewar	02
13	IIT Gandhinagar	0
14	IIT Indore	0
15	IIT Ropar	0
16	IIT Mandi	0
17	IIT Tirupati	0
18	IIT Palakkad	0
19	IIT Bhilai	0
20	IIT Jammu	01
21	IIT Goa	0
22	IIT Dharwad	0
23	IIT(ISM) Dhanbad	01
Grand Total		50

Indian Institutes of Management (IIMs)

SI. No.	Name of the	Total no. of death of
	Institute	students in last five years
1	IIM Ahmedabad	0
2	IIM Bangalore	0
3	IIM Calcutta	2
4	IIM Lucknow	1
5	IIM Indore	0
6	IIM Kozhikode	1
7	IIM Shillong	1
8	IIM Rohtak	0
9	IIM Ranchi	0
10	IIM Raipur	0
11	IIM Trichy	0
12	IIM Udaipur	0
13	IIM Kashipur	1
14	IIM Visakhapatnam	0
15	IIM Nagpur	2
16	IIM Amritsar	1
17	IIM Bodh Gaya	0
18	IIM Sambalpur	0
19	IIM Sirmaur	0
20	IIM J & K	1
	Grand Total	10
